GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA

STARRED QUESTION NO.245 TO BE ANSWERED ON 06.08.2025

CONSTRUCTION OF RAIL OVER BRIDGES (ROBs) UNDER EASTERN RAILWAY

†*245. SHRI SUDHAKAR SINGH:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government has received proposal for construction of Rail Over Bridges (ROBs) at Buxar, Pandeypatti (Buxar), Baruna, Chausa, Raghunathpur, Turiganj and Dumraon railway stations under Eastern Railway;
- (b) if so, the details thereof alongwith the time by which the preparation of Techno Feasibility Report (TFR) and Detailed Project Report (DPR) for the said work is likely to begin and the construction work of Rail Over Bridges in Chausa and Buxar is expected to be completed;
- (c) whether the construction of ROBs at Pandeypatti (Buxar), Baruna, Raghunathpur, Turiganj and Dumraon railway stations has been included in the list of projects for the current financial year;
- (d) if so, the details thereof alongwith the amount of funds allocated and the timeline fixed in this regard; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

(SHRI ASHWINI VAISHNAW)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 245 TO BE ANSWERED ON 06.08.2025

(a) to (e): Proposals/requests/suggestions/representations, both formal and informal for Road over Bridges/Road Under Bridges (ROBs/RUBs) are received from State Governments, Members of Parliament, elected representatives, Railways' own requirements, organizations/rail users etc. at various levels including Railway Board, Zonal Railways, Division Office etc. As receipt of such proposals/complaints/suggestions is a continuous and dynamic process, centralized compendium of such requests is not maintained. However, these are examined and action as found feasible and justified is taken from time to time.

Sanctioning of such proposals for construction of ROBs/RUBs in lieu of LCs is a continuous and dynamic process of Indian Railways. Such works are prioritised and taken up on the basis of its impact on safety in train operations, mobility of trains & impact for road users and feasibility etc.

Nos. of ROBs/ RUBs constructed on Indian Railways during the period 2004-14 vis a vis 2014-25 (June'25) is as under:

Period	ROBs/ RUBs constructed		
2004-14	4,148 Nos.		
2014-25 (June'25)	13,426 Nos. (including 558 Nos. in the State of Bihar)		

As on 01.04.2025, 4,402 Nos. ROBs/ RUBs are sanctioned at the cost of ₹1,00,860 Cr on Indian Railways including 218 Nos. Road Over Bridge (ROB)/Road Under Bridge (RUB) at the cost of ₹6,014

crore in the State of Bihar, which are at various stages of planning and execution.

As on 01.04.2025, 17 Nos. LCs exist in Buxar parliamentary constituency under East Central Railway. Out of which, 04 Nos. LCs are sanctioned for construction of ROB. Additionally, the works of preparation of Technical Feasibility Report / Detailed Project Report (TFR / DPR) for the construction ROB/RUB in lieu of 09 Nos. LCs in Buxar Parliamentary constituency have been taken up. Further action depends on TFR/DPR.

The details of sanctioned works of ROBs/RUBs and works for preparation of TFR / DPR at the mentioned locations are as under:-

SN	Location	ROB/ RUB	Cost (₹	Remarks
			in cr.)	
1	LC No. 70 at	ROB	63	The work of construction of ROB has
	Buxar (Patna			been sanctioned. GAD has been
	end)			approved. Contract has also been awarded.
2	LC No. 78/A/E	ROB	32	The work of construction of ROB in lieu
	(Chausa)			of LC No. 78/A/E at km 673/12-14 at
				Delhi end of Chausa railway station has
				been sanctioned. The work is being
				executed on dual entity basis i.e,
				Railway portion by Railways and
				Approaches by State Govt. The work of
				Railway Portion has been completed.
				Work of approaches has been taken up
				by State Govt.

3	LC No. 59B/T	ROB	76	The work of construction of ROB in lieu
	(Raghunathpur)			of LC No. 59B/T at km 628/33-35 at Delhi
				end of Raghunathpur railway station has
				been sanctioned. The work is being
				executed by State Govt. on single entity
				basis. GAD has been approved. Detailed
				Estimate has been sanctioned.
4	LC No. 67	ROB	57	The work of construction of ROB in lieu
	(Dumraon)			of LC No. 67 at km 645/6-8 at Delhi end
				of Dumraon railway station has been
				sanctioned. The work is being executed
				by State Govt. on single entity basis.
				GAD has been approved. Detailed
				Estimate has been sanctioned. Contract
				has also been awarded.
5	LC No. 72/B/T	-		The work of preparation of Technical
	(Pandey Patti)			Feasibility Report / Detailed Project
6	LC No. 62C/T	-		Report (TFR / DPR) for the construction
	(Twininganj)			of ROB/RUB at these locations has been
	/Turiganj			taken up. Further action depends on
				TFR/DPR.
7	LC No. 68 at	_		The work of preparation of Technical
_	Km 649/454			Feasibility Report / Detailed Project
	(near Baruna)			Report (TFR / DPR) for the construction
	()			of ROB/RUB at this location will be
				taken up. Further action depends on
				TFR/DPR.

Further, Railways have taken following measures to expedite the progress of work:

- (i) Joint survey with concerned State Govt./Road Owning

 Authority is done before finalizing the General Arrangement

 Drawing (GAD) to ensure smooth execution.
- (ii) Periodic meetings of Railway & State Government officials are done to resolve various issues related to ROB/RUB works.
- (iii) Standardization of superstructure drawings for various combinations of span, skewness and width of road on Railway portion has been done to avoid delays during the design approval. This has been issued in the form of compendium, which can be directly adopted for Road Over Bridge across Railway lines for expeditious planning.
- (iv) ROB/RUB works are planned to be executed on a single entity basis by Railway wherever possible. In case any Road Owning authority/State Govt. wants then Railway may permit them to execute the work on a single entity basis.

Completion & commissioning of ROB/RUB works depends on various factors like cooperation of State Governments in giving consent for closure of LC, fixing of approach alignment, approval of General Arrangement Drawing (GAD), land acquisition, removal of encroachment, shifting of infringing utilities, statutory clearances from various authorities, law and order situation in the area of project / work sites, duration of working season in a year for the particular project / area due to climatic conditions etc. All these factors affect the completion time of the projects / works.
